

The facilities being provided by the University of Delhi within its available resources are considered fairly adequate even though it may not be possible to ensure admission to every eligible student.

TRIPARTITE COMMITTEE ON BONUS

*356. **SHRI YELLA REDDY:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the tripartite committee on bonus, appointed by the Standing Labour Committee has concluded its work;

(b) if so, whether any agreement has been reached on proposals for the amendment of the Bonus Act; and

(c) if not, what steps Government propose to take to amend the Bonus Act in the light of the proposals made by the Committee?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) Yes, Sir. The committee was bipartite.

(b) No, Sir.

(c) The matter will be considered by the Standing Labour Committee at its next Session which is proposed to be held on 10th May 1967.

COCHIN DOCK LABOUR BOARD

*357. **SHRI M. V. BHADRAM:**
SHRI P. K. KUMARAN:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Kerala High Court has issued an injunction against the Cochin Dock Labour Board restraining the Board from implementing its decision of December 8, 1966, holding workers who were on strike as having abandoned their duty;

(b) whether the Central Industrial Relations Machinery had earlier ad-

vised the Cochin Dock Labour Board against such a decision; and

(c) what action has been taken by Government to prevent the Cochin Dock Labour Board from implementing the decision?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) The Kerala High Court had issued an injunction on the 17th January, 1967 but later it was vacated on the 6th March, 1967. The Union then filed an appeal which was also dismissed on the 27th March, 1967.

(b) No.

(c) The Cochin Dock Labour Board was advised to dispose of the question of action against the striking workers under the Standing Orders as early as possible. In terms of its decision on 25th March, 1967, the Board has taken back the workers who were on strike from 1st to 8th December, 1966.

†FOREIGN EMBASSIES AND VIRDHUNAGAR ELECTION

*283. **SHRI JAGAT NARAIN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in the "Patriot", Delhi, of the 6th March, 1967, in which it has been alleged that two foreign embassies were almost in day-to-day touch with the organisers of the campaign against Shri Kamraj, President of the All India Congress Committee, for weeks before the election;

(b) whether Government have made any enquiry in the matter and, if so, with what results; and

(c) what are the names of the Embassies which were indulging in the election in Virdhunagar?

†Transferred from the 4th April, 1967.

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA):

(a) Government have seen a report in the "Patriot" of 5th March, 1967.

(b) and (c) Inquiries are being made.

**प्रारम्भिक तथा माध्यमिक शिक्षा में
एकरूपता**

* 358 श्री निरंजन वर्मा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि क्या देश भर में प्रारम्भिक तथा माध्यमिक शिक्षा में एकरूपता लाने के लिए केन्द्रीय सरकार ने हाल में कोई योजना बनाई है और उस दिशा में केन्द्रीय सरकार द्वारा क्या कदम उठाये जा चुके हैं ?

**UNIFORMITY IN PRIMARY AND SECONDARY
EDUCATION**

*358. SHRI NIRANJAN VARMA: Will the Minister of EDUCATION be pleased to state whether the Central Government have recently formulated any scheme to bring about uniformity in Primary and Secondary education throughout the country and the steps already taken by the Central Government in this direction?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : देश में प्राथमिक तथा माध्यमिक शिक्षा की एकरूपता के सम्बन्ध में कोठारी आयोग की सिफारिशों विचाराधीन हैं। फिर भी, उस दिशा में की जा चुकी कार्रवाइया नीचे दी जाती हैं —

- (1) प्रारम्भिक स्कूलों के बेसिक ढाँचे में विपर्यय तथा अनुस्थापन।
- (2) माध्यमिक शिक्षा आयोग द्वारा की गई सिफारिशों के आधार पर माध्यमिक शिक्षा का पुनर्गठन।

- (3) अन्य बातों के साथ साथ स्कूल स्तर पर उपयोग के लिए आदर्श पाठ्य पुस्तकों का तैयार किया जाना।

[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): The recommendations of the Kothari Commission bearing on the uniformity in Primary and Secondary education in the country are under consideration. However, some of the steps already taken in that direction are as follows—

- (i) conversion and orientation of elementary schools to the basic pattern.
- (ii) re-organisation of secondary education on the basis of the recommendations made by the Secondary Education Commission.
- (iii) preparation, *inter-alia*, of model text-books for use at the school stage.]

**जेल में मिजो विद्रोहियों का निकल
भागना**

* 359. पंडित भवानी प्रसाद तिवारी: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) शहर के मध्य-स्थित ऐजल जेल से 20 मिजो विद्रोही किन परिस्थितियों में निकल भागे, और

(ख) क्या घटना की विस्तृत जांच हुई है और यदि हा, तो उसका क्या नतीजा सामने आया ?